

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO.** 1(ND)11  
**CA. NO.**

**CORAM:**

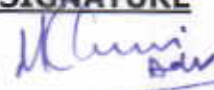
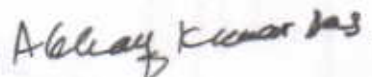
**PRESENT: SH. R.VARDHARAJAN**  
**HON'BLE MEMBER (J)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.07.2016 AT 10.30 A.M**

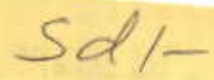
**NAME OF THE COMPANY:** M/s. Denvax Celluler There. Pvt. Ltd. V/s. M/s. Institute Of  
Cellular Therapies Pvt. Ltd.

**SECTION OF THE COMPANIES ACT: 397/398**

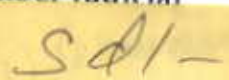
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1	M.C. Tiwari	Prox	Defendants	
2.	ABHAY K. DAS	Adv.	Petitioner	

**ORDER**

At request of the Ld. Counsel for the respondents, the matter is  
adjourned for final arguments on 03.08.2016 at 10.30 a.m.

  
(Ina Malhotra)

Member Judicial

  
(R. Varadharajan)

Member Judicial